

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:564
ANSWERED ON:14.07.2014
IRON ORES
Dubey Shri Nishikant

Will the Minister of MINES be pleased to state:

- (a) the details of quantum of deposits of iron ore available in the country, State-wise, including Jharkhand;
- (b) whether iron ore is being exported from the country;
- (c) if so, the quantum and value of the iron ore exported during the last three years and the current year;
- (d) the details of countries to which iron ore was exported; and
- (e) the steps taken/being taken by the Government to ensure availability of iron ore to all sectors in the country and to regulate its export?

Answer

THE MINISTER OF STATE FOR MINES, STEEL AND LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a): Details of quantum of deposits of iron ore available in the country, State-wise, including Jharkhand is at Annexure-I.
- (b): Yes Madam.
- (c) and (d): Country-wise details of quantum and value of the iron ore exported during the last three years is at Annexure-II.
- (e): To conserve natural resources and to meet the domestic demand, duty on export of iron ore has been increased from 20% to 30% ad valorem basis on all grades of iron ore (except pellets) with effect from 30.12.2011. Export duty of 5% has been imposed on iron ore pellets with effect from 27.01. 2014.